

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**

Original Application No.180/2025/EZ

I.A. No. 107/2025/EZ

Urbashi Jena

...Applicant

Versus

State of Odisha & Ors.

...Respondents

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**RESPONDENTS****THROUGH***Varun Mishra*

<b>NEW DELHI</b> DATED 18.12.2025	<b>VARUN MISHRA (PANEL COUNSEL) WITH ASHAR  HUSSAIN</b> COUNSEL FOR THE RESPONDENTS A-21, BASEMENT, JANGPURA EXTENSION NEW DELHI – 110014 Phone No.- +91 9953325221 Email- <a href="mailto:varun@vmchambers.com">varun@vmchambers.com</a>
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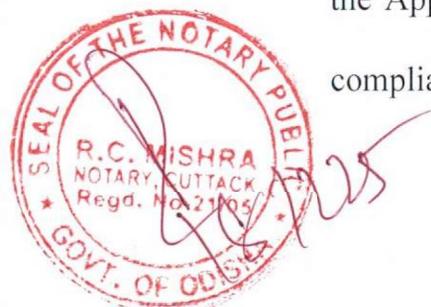
State of Odisha &amp; Ors. ...Respondents

**AFFIDAVIT ON BEHALF OF RESPONDENT NOS 4 COLLECTOR AND DM****JAJPUR DISTRICT IN COMPLIANCE OF THIS HON'BLE TRIBUNAL'S****ORDERS DATED 25.09.2025 & 18.11.2025**

I, Ambar Kumar Kar, S/o Late Kulamani Kar, aged about 58 years, presently working as Collector & District Magistrate, Jajpur, having office at Jajpur Town, Dist-Jajpur, being conversant with the facts of the case, do hereby solemnly affirm and state as under:

*Ambar Kumar Kar*COLLECTOR & DISTRICT MAGISTRATE  
JAJPUR

1. I am the Respondent No. 4 in the present case and am well conversant with the facts and circumstances of the present case, as such I am competent to swear this present affidavit. I have also been directed to act as the Nodal Agency vide order dated 25.09.2025.
2. I have read the accompanying Original Application No. 180 of 2025 filed by the Applicant and state that the present counter-affidavit is being filed in compliance with the directions issued by this Hon'ble Tribunal in its order



dated 25.09.2025, particularly Para 13, whereby a Joint Committee comprising:

- Collector & District Magistrate, Jajpur (**Nodal Agency**),
- Odisha State Pollution Control Board, (“**SPCB**”)
- Deputy Director of Mines, Jajpur, and
- State Environmental Impact Assessment Authority (**SEIAA**), Odisha

was directed to be constituted to undertake site inspection, verify the factual position regarding the allegations raised in the Original Application, associate the applicant and the project proponent, and suggest appropriate remedial action.

3. That it is humbly submitted that, in compliance to the order dated 25.09.2025 of the Hon’ble Tribunal passed in this Original Application, the deponent vide Order No.15791, dated 04.11.2025 constituted a joint committee comprising of Tahasildar, Dharmasala-Representative of Collector & D.M, Jajpur, Regional Officer, SPCB, Kalinganagar-Representative of State Pollution Control Board, Odisha, Deputy Director of Mines, Jajpur Circle, Jajpur & Scientist of SEIAA, Odisha to verify the factual position of the quarry i.e. Bajabati BSQ No.2 & Bajabati BSQ No.6 after visiting the site, looking into the grievances of the applicant, associating the applicant and representative of the project proponent during field visit and suggest remedial action.

*Anbar Kumar Kar*  
COLLECTOR & DISTRICT MAGISTRATE  
JAJPUR



A copy of the letter directing the constitution of the aforesaid committee issued by the Collector & District Magistrate, Jajpur, is attached herein as ANNEXURE-A/4.

4. Subsequently, a letter dated 10.11.2025 was issued by the Deputy Director of Mines, Jajpur Circle, Jajpur to the Tahasildar Dharmasala, Jajpur; Regional Officer, SPCB and Scientist SEIAA intimating them about the joint field inspection.

A copy of letter dated 10.11.2025 was issued by the Deputy Director of Mines, Jajpur Circle the aforesaid letter has been attached herein as ANNEXURE-B/4.

5. In further compliance with the directions in para 13 of the said order, the Joint Committee conducted a site visit on 13.11.2025 to Bajabati BSQ – 2 including the representatives of the lessee and applicant Urbasi Jena. The preliminary joint inspection reveals the following outcomes;
- a) The Bajabati BSQ – 2 bearing Khata No.215 Plot No. 1050(P) over an area of 2.023 Ha is settled in favour of Sri Sarat Chandra Behera. Lease deed was executed between the Lessee and Tahasildar, Dharmasala on 17.02.2023 for a period of 5 years.
- b) The said source is coming under cluster (6 nos. quarries are coming in a single cluster) having total lease area of 35.66 acres or 14.43 Ha for which Terms of Reference (ToR) has been issued by SEIAA, Odisha vide letter no.

*Arbani kumar kar*  
COLLECTOR & DISTRICT MAGISTRATE  
JAJPUR



8318/SEIAA dated 03.06.2020. Further, the State Level Expert Appraisal Committee (SEAC) has approved the EIA & EMP report on 03.08.2021.

- c) Individual EC for Bajabati BSQ – 02 bearing Khata No.215 Plot No. 1050(P) over an area of 2.023 Ha was issued in favour of Sarat Chandra Behera vide EC Identification No.-EC22B001OR127359 dated 07.06.2022 for production of 20036 cu m stone per year with total 100180 cum in 5-years of lease period.
- d) Lease agreement was made for 5 years period and is valid up-to 16.02.2028.
- e) Consent to operate was granted w.r.t Bajabati BSQ No. 2 Vide letter no. 1101/KNG/BSQ/89 dated 28.03.2025 for excavation of 14568 m<sup>3</sup> Stone for the year 2025-26 which is valid up to 31.03.2026.
- f) In the KML, it appears that Bajabati BSQ No. 02 was being operated before 2010 by different lease holder and presently is being operated by Sri Sarat Chandra Behera.
- g) It is also noticed that a crusher unit was set up during the year 2018 which is located adjacent to Bajabati BSQ No. 02 and EC was issued on 07.06.2022.
- h) The Village Kanpur and Kantamali are located at a distance of 570 meters and 300 meters respectively from Bajabati Black Stone Quarry No. 02.
- i) The committee observed that the quarry is not in operation during joint visit.
- j) Pillar posting is observed around the lease area to demarcate the lease and sign board is also present at the quarry area.
- k) It appears that the depth of mining is beyond 6 meters, which may be due to extraction of black stone by several lease holders operated previously but the

*Ambar Kumar*

COLLECTOR & DISTRICT MAGISTRATE  
JAJPUR



exact depth of mining and quantity of extraction by the present Lessee could not be ascertained by physical observation.

1) The Project Proponent has not submitted the compliance of EC conditions.

6. That it is humbly submitted that, the joint committee submitted an interim Field Inspection Report to the Collector & District Magistrate, Jajpur vide Letter No.6920, dated 14.11.2025 of the Deputy Director of Mines, Jajpur Circle, Jajpur, which is being placed on record through this affidavit.

A copy of the Letter No.6920, dated 14.11.2025 of the Deputy Director of Mines, Jajpur Circle attaching the interim report has been attached herein as **ANNEXURE-C/4**.

7. Moreover, the said report was forwarded by the Collector & District Magistrate, Jajpur to the Advocate General, Odisha vide a letter dated 17.11.2025, a copy of which has been attached herein as **ANNEXURE-D/4**.

8. During its proceedings, the Committee unanimously decided upon the following points for onward action:

A. The Committee shall apprise the Collector & District Magistrate, Jajpur to communicate with the Central Ground Water Board (CGWB) regarding the ground water level in the area and any contamination attributable to mining activity.



Ambon Kumar km  
COLLECTOR & DISTRICT MAGISTRATE  
JAJPUR

B. The Deputy Director of Mines, Jajpur Circle, Jajpur shall communicate with the Odisha Space Application Centre (“ORSAC”) to ascertain:

- any over-extraction of Black Stone,
- violation of safety zones,
- excavation beyond the permissible depth of 6 metres as per approved Mining Plans. Furthermore, ORSAC shall be requested to compute the distance factor from nearby habitats, roads, and crusher units w.r.t both the quarries, as alleged in the Original Application.

C. Water samples collected from (I) accumulated water inside Quarry No. 2, (II) accumulated water inside Quarry No. 6, and (III) the borewell adjacent to Bajabati Quarry No. 2 shall be sent for laboratory analysis.

9. It is respectfully submitted that as per the recommendation of the committee, the Chief Executive, ORSAC was requested by the Deputy Director of Mines, Jajpur Circle, Jajpur vide Letter No.6961, dated 17.11.2025 to ascertain the following points w.r.t Bajbaati BSQ No.2 as alleged in the original application.

- A. Excess mining beyond the permissible quantity, if any.
- B. Mining beyond the lease area, if any.
- C. Depth of excavation beyond 6 meters, if any.
- D. Violation of safety zone, if any.
- E. Distance of the quarry from the Kanpur-Bajabati RD Road, Bajabati Village Road, Kanpur-Garhmadhupur RD Road, IDCO Road, Snake Bridge, nearby school, habitation, crusher units etc.

*Amban Kumar Das*

COLLECTOR & DISTRICT MAGISTRATE  
JAJPUR



The copy of Letter No.6961, dated 17.11.2025 has been attached herein as **ANNEXURE-E/4**.

10. That it is humbly submitted that, in response to the Letter No.6961, dated 17.11.2025 of the Deputy Director of Mines, Jajpur Circle, Jajpur, the ORSAC vide its Office Order No.4518 <sup>(16)</sup> dated 25.11.2025 engaged Sri Nakul Nail, Sr. E.A (S), Sri Satish Prasad Sarangi, Sr. E.A (S) and Sri Soumya Ranjan Biswal, Sr. E.A (S) to carry out the Joint DGPS survey of Bajabati BSQ No.2 & Bajabati BSQ No.6.

The copy of the said office Order No.4518 <sup>(16)</sup> dated 25.11.2025 of ORSAC is attached herewith as **ANNEXURE – F/4**.

11. That, accordingly the field visit has been conducted by the JMOs and Engineers of the ORSAC on dated 28.11.2025. During filed visit, the attendance of the field officers, and the lessee is taken which is enclosed as **ANNEXURE-G/4**.

12. That it is further submitted that, the Regional Officer, OSPCB, Kalinganagar vide Letter No.3421, dated 13.11.2025 intimated the OSD-cum-Chief Environmental Scientist (L), Central Laboratory, State Pollution Control Board, Odisha to ascertain the quality of the water samples collected from the field. The water samples were taken from Quarry pit of Bajabati BSQ No.02 and Bajabati -6 and ground water samples was taken from borewell near Bajabati -2.

*Ambar kumar kar*  
COLLECTOR & DISTRICT MAGISTRATE  
JAJPUR



A copy of the Letter No.3421, dated 13.11.2025 is attached herewith as **ANNEXURE - H/4.**

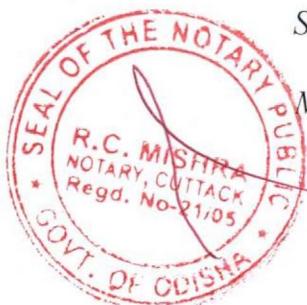
13. That is humbly submitted that, after receiving the analysis report, the Regional Officer, SPCB submitted the test report vide Letter No.3644/Legal/157, dated 06.12.2025 which reveals that, the pH of the water is slightly higher in quarry pit of Bajabati BSQ No.2 i.e. 8.6 and all other parameters for surface water and heavy metal parameters are within the Board's permissible standard. Water sample taken from borewell water revealed that turbidity is higher than the permissible limit i.e. 11 NTU and all other parameters for ground water and heavy metals parameters are well within the Board's permissible standards.

A copy of the Letter No.3644/Legal/157, dated 06.12.2025 is attached herewith as **ANNEXURE - I/4.**

14. It is humbly submitted that in compliance to the order dated 25.09.2025 of the Hon'ble Tribunal in the said O.A, the deponent had taken expeditious steps on the direction of the Hon'ble Tribunal, but no official communication was made to the deponent by any means of communication from the O/o the Advocate General, Odisha, the same could not be filed in the stipulated time.

15. Moreover, in the order dated 25<sup>th</sup> Sept' 2025, this Hon'ble NGT has categorically ordered at Para 16 that, "*A copy of this order may be sent to Collector & District Magistrate, Jajpur, Odisha, Member Secretary, Odisha State Pollution Control Board, Deputy Director of Mines, Jajpur and Member Secretary, SEIAA, Odisha by email for requisite compliance.*"

Ambar Kumar Das  
COLLECTOR & DISTRICT MAGISTRATE  
JAJPUR



However, this order was never been communicated to the deponent by any means.

16. That, it is humbly submitted that, vide order dated 18.11.2025 of this Hon'ble Tribunal, a cost of Rs. 10,000 was imposed on the Collector and District Magistrate, Jajpur, Odisha to be deposited with the Ld. Registrar of Eastern Zonal Bench of this Hon'ble Tribunal. It is respectfully submitted that the aforesaid direction has been complied with and a proof towards that extent is attached herein as **ANNEXURE - J/4**.

17. That it is humbly submitted that, the Joint Committee has already conducted the field inspection and prepared an interim report; however, the final report is pending as the Committee is awaiting the technical inputs/reports from the CGWA and the ORSAC, both of which are essential for completing the factual verification directed by this Hon'ble Tribunal. The final consolidated report shall be submitted by way of a supplementary affidavit or as otherwise directed by this Hon'ble Tribunal once the reports from CGWB and ORSAC are received by the Respondent herein.

18. The Respondent humbly submits that all steps taken by the Committee to date, along with the unanimously agreed action points, are part of the interim Joint Committee Report filed along with this affidavit. The Respondent has extended full cooperation to the Committee and complied with all directions of this Hon'ble Tribunal. The delay in filing this affidavit is neither intentional nor deliberate.

*Amban human kha*  
COLLECTOR & DISTRICT MAGISTRATE  
JAJPUR





PRAYER

In view of the above submissions, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:

- a. Take on record the Joint Committee Report filed along with this affidavit;
- b. record that there was no deliberate delay in filing of the report;
- c. pass such further orders as this Hon'ble Tribunal may deem fit in the interest of justice and the environment.



*Amban kumar kar*

**RESPONDENT**

COLLECTOR & DISTRICT MAGISTRATE  
JAJPUR

*Varun Mishra*

THROUGH

<p><b>NEW DELHI</b> DATED <i>18</i>.12.2025</p>	<p><b>VARUN MISHRA (PANEL COUNSEL) WITH ASHAR HUSSAIN</b> COUNSEL FOR THE RESPONDENTS A-21, BASEMENT, JANGPURA EXTENSION NEW DELHI – 110014 Phone No.- +91 9953325221 Email- <a href="mailto:varun@vmchambers.com">varun@vmchambers.com</a></p>
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VERIFICATION

Solemnly verified at Cuttack on this the 18<sup>th</sup> day of December 2025 that the contents of my above-mentioned affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Solemnly affirm on In Oath by the Deponent at Cuttack on...*18.12.25*...being indentified by *himself & Pradyumn K S Adhikari* Advocate/Adv's Clerk/S.O., AG's office/Notary personally, that the facts stated above are true to the best of his/her knowledge.

*Amban kumar kar*

**DEPONENT**

COLLECTOR & DISTRICT MAGISTRATE  
JAJPUR

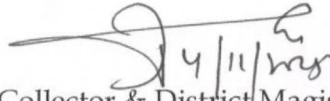
*Pradyumn K S Adhikari*  
**RAMA CHANDRA MISHRA, NOTARY**  
CUTTACK TOWN, REGD. No-21/86



No. III J -O- 112/2025/ 15791 Judl /Dated 4.11.2025

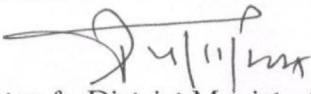
In pursuance of the order dtd. 08.10.2025 of Hon'ble NGT,EZ,Kolkata passed in OA No. 183/2025/EZ & order dtd. 25.09.2025 passed in OA NO.180/2025/EZ, the joint committee consisting of the following members is hereby constituted to verify the factual position after visiting the the site,looking into the grievances of the applicant,associating the applicant and representative of the project proponent during field visit and suggest remedial action by 12<sup>th</sup> November,2025 to be communicated to Hon'ble Tribunal before the dateline.During course of enquiry in the field, the technical support of field staffs be obtained to be provided by the Tahasildar,Dharmasala.

1. Tahasildar,Dharmasala-Representative of Collector & DM
2. Regional Officer,OSPCB, Kalingangar
3. Deputy Director,Mines,Jajpur Circle,Jajpur
4. Scientist of SEIAA,Odisha

  
Collector & District Magistrate,  
Jajpur

Memo No 15799 Date 4.11.2025

Copy forwarded to the DDM,Jajpur Circle,Jajpur/ RO,SPCB, Kalinganagar/ Scientist,SEIAA,Odisha,Bhubaneswar/Tahasildar,Dharmasala for information and necessary action.The DDM,Jajpur Circle,Jajpur is instructed to coordinate with other officials for timely field visit and submission of report for remedial action .

  
Collector & District Magistrate  
Jajpur.



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**

E - mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 6818<sup>CB</sup> /MM, Jajpur/ Date 10-11-2025

From

Deputy Director of Mines,  
Jajpur Circle, Jajpur.

To

The Tahasildar, Dharmasala

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Regional Officer, State Pollution Control Board, Kalinganagar  
-----

Scientist, State Environmental Impact Assessment Authority, Odisha

Sub: Intimation for joint inspection w.r.t Bajabati BSQ No.2 and Bajabati BSQ No.6 under Dharmasala Tahasil in pursuant to the order dated 08.10.2025 passed in O.A No.183/2025/EZ & order dated 25.09.2025 passed in O.A No.180/2025/EZ.

Ref: (1) O.A No.183/2025/EZ & O.A No.180/2025/EZ.  
(2) Office Order No.15751, dated 04.11.2025 of the Collector & D.M, Jajpur.

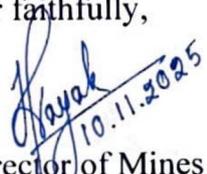
Sir,

In inviting a kind reference to the subject cited above, and enclosing a copy of the Order No.15751, dated 04.11.2025 of the Collector & D.M, Jajpur, I am to intimate you that, a joint inspection has been scheduled on 13.11.2025 at 10.00 A.M w.r.t Bajabati BSQ No.2 and Bajabati BSQ No.6 under Dharmasala Tahasil of Jajpur District in pursuant to the order dated 08.10.2025 passed in O.A No.183/2025/EZ & order dated 25.09.2025 passed in O.A No.180/2025/EZ.

Hence, you are requested to remain present during the joint inspection to verify the factual position of the grievance of the applicants enabling the committee to submit the inspection report before the Collector & D.M, Jajpur.

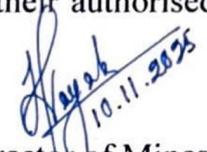
Your faithfully,

Encl: As above.

  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur.

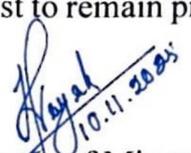
**Memo No.** 6819<sup>(2)</sup>, **M.M, Jajpur, Date.** 10-11-2025 /

Copy to the concerned lessees of Bajabati BSQ No.2 & Bajabati BSQ No.6 for information with a direction to remain present or deploy their authorised representative during joint inspection positively.

  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur.

**Memo No.** 6820, **M.M, Jajpur, Date.** 10-11-2025 /

Copy to the applicant Urbasi Jena, D/o-Haramohan Bal, At-Thanual, PO-Kanpur, Dist-Jajpur, Odisha, Pin-755024 for information with a request to remain present in person during joint inspection positively.

  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur.

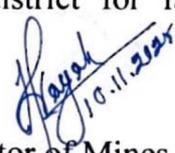
**Memo No.** 6821<sup>(A)</sup>, **M.M, Jajpur, Date.** 10-11-2025 /

Copy to the Mining Officer, Jajpur District // Concerned Jr. Mining Officers for information with a direction to remain present during joint inspection along with relevant documents.

  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur.

**Memo No.** 6822, **M.M, Jajpur, Date.** 10-11-2025 /

Copy submitted to the Collector & D.M Jajpur district for favour of kind information.

  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur.



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**

E- mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 6920 /MM, Jajpur/ Date 14-11-2025

To

The Collector & District Magistrate,  
Jajpur.

Sub: Submission of preliminary field inspection report with respect to Bajabati BSQ No.2 & Bajabat BSQ No.6 conducted on 13.11.2025 in pursuant to the order dated 25.09.2025 passed in O.A No.180/2025/EZ & order dated 08.10.2025 passed in O.A No.183/2025/EZ of the Hon'ble NGT.

Ref: Your office Order No.15791, dated 04.11.2025.

Sir,

In inviting a kind reference to the subject cited above, I am to submit herewith the preliminary field inspection report with respect to Bajabati BSQ No.2 & Bajabat BSQ No.6 conducted on 13.11.2025, produced by the joint inspection committee in pursuant to the order dated 25.09.2025 passed in O.A No.180/2025 & order dated 08.10.2025 passed in O.A No.183/2025 of the Hon'ble NGT.

This is for favour of your kind information and necessary action.

Yours faithfully,

Encl: Field Inspection Report.

*Koyal*  
14.11.2025  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur

Memo No. 6921, M.M, Jajpur, Date. 14-11-2025 /

Copy to the Regional Officer, Kalinganagar, SPCB, Odisha // Environmental Scientist, SEIAA, Odisha // Tahasildar, Dharmasala for kind information.

*Koyal*  
14.11.2025  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur

Memo No. 6922, M.M, Jajpur, Date. 14-11-2025 /

Copy to the Mining Officer, Jajpur for information.

*Koyal*  
14.11.2025  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur

PRELIMINARY FIELD INSPECTION REPORT WITH RESPECT TO BAJABATI BSQ NO.2 & BAJABAT BSQ NO.6 CONDUCTED ON 13.11.2025 IN PURSUANT TO THE ORDER DATED 25.09.2025 PASSED IN O.A NO.180/2025 & ORDER DATED 08.10.2025 PASSED IN O.A NO.183/2025 OF THE HON'BLE NGT AND SUBSEQUENT ORDER NO.15751, DATED 04.11.2025 OF THE COLLECTOR & DISTRICT MAGISTRATE, JAJPUR.

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A joint field inspection is conducted on 13.11.2025 with respect to Bajabati BSQ No.2 & Bajabati BSQ No.6 in pursuant to the order dated 25.09.2025 passed in O.A No.180/2025 & order dated 08.10.2025 passed in O.A No.183/2025 of the Hon'ble NGT and subsequent order No.15751, dated 04.11.2025 of the Collector & District Magistrate, Jajpur, in presence of the following members.

1. Samir Ranjan Dash, Tahasildar, Dharmasala – Representative of Collector & D.M, Jajpur.
2. Er Madan Mohan Sahoo, Reginal Officer, SPCB, Kalinganagar-Representative of Odisha State Pollution Controle Board.
3. Dr. Pradeept Kumar Nayak, Environmental Scientist – Representative of State Environmental Impact Assessment Authority, Odisha.
4. Jayaprakash Nayak, Deputy Director of Mines, Jajpur Circle, Jajpur.

Apart from this, Mining Officer, Jajpur District, Jr. Mining Officers, Dharmasala Tahasil assisted the team during inspection.

Further, the concerned lessees/authorised representatives of Bajabati BSQ No.02 & Bajabati BSQ No.06 were present during joint inspection. In addition to this, Sri Ranjit Kumar Jena, Authorised Representative of Urbasi Jena, applicant was also present during the joint inspection.

**Observations made by the joint committee:**

**A. Bajabati Black Stone Quarry No. 02**

1. The Bajabati BSQ – 2 bearing Khata No.215 Plot No. 1050(P) over an area of 2.023 Ha is settled in favour of Sri Sarat Chandra Behera. Lease deed was executed between the Lessee and Tahasildar, Dharmasala on 17.02.2023 for a period of 5 years.
2. The said source is coming under cluster (6 nos. quarries are coming in a single cluster) having total lease area of 35.66 acres or 14.43 Ha for which Terms of Reference (ToR) has been issued by SEIAA, Odisha vide letter no. 8318/SEIAA dated 03.06.2020. Further, the State Level Expert Appraisal Committee (SEAC) has approved the EIA & EMP report on 03.08.2021.

3. Based on the SEAC recommendation, individual EC for Bajabati BSQ – 02 bearing Khata No.215 Plot No. 1050(P) over an area of 2.023 Ha was issued in favour of Sri Sarat Chandra Behera vide EC Identification No.- EC22B001OR127359 dated 07.06.2022 for production of 20036 cu m stone per year with total 100180 cum in 5-years of lease period.
4. Lease agreement was made for 5 years period and is valid up-to 16.02.2028.
5. Consent to operate was granted w.r.t Bajabati BSQ No. 2 Vide letter no. 1101/KNG/BSQ/89 dated 28.03.2025 for excavation of 14568 m<sup>3</sup> Stone for the year 2025-26 which is valid up to 31.03.2026.
6. In the KML google earth, it appears that Bajabati BSQ No. 02 was being operated before 2010-11 by different lease holder and presently is being operated by Sri Sarat Chandra Behera.
7. In the KML file it is also noticed that a crusher unit was set up during the year 2018 which is located adjacent to Bajabati BSQ No. 02 and EC was issued on 07.06.2022.
8. The Village Kanpur and Kantamali are located at a distance of 570 meters and 300 meters respectively from Bajabati Black Stone Quarry No. 02.
9. The committee observed that the quarry is not in operation during joint visit.
10. Pillar posting is observed around the lease area to demarcate the lease and sign board is also present at the quarry area.
11. It appears that the depth of mining is beyond 6 meters, which may be due to extraction of black stone by several lease holders operated previously but the exact depth of mining and quantity of extraction by the present Lessee could not be ascertained by physical observation.
12. The Project Proponent has not submitted the compliance of EC conditions

**B. Bajabati Black Stone Quarry No. 06**

1. The Bajabati BSQ-06 over an area of 5.00 acres or 2.023 Ha at village Bajabati, Tahasil-Dharmasala, Dist-Jajpur, Odisha is settled in favour of Sri Samendra Nayak.
2. The said source is coming under cluster (6 nos. quarries are coming in single cluster) having total lease area 35.66 acres or 14.43 Ha for which Terms of Reference (ToR) has been issued by SEIAA, Odisha vide letter no. 8318/SEIAA dated 03.06.2020. Further, the State Level Expert Appraisal Committee (SEAC) has approved the EIA & EMP report on 03.08.2021.
3. As per SEAC recommendation, individual EC for Bajabati BSQ- 06 over an area of 5.00 acres or 2.023 Ha was issued in favour of Sri Samendra Nayak vide EC Identification No.- EC22B001OR127359 dated 07.06.2022 for production of 20036 cum per year with total 100180 cum in 5-year lease period.
4. Lease agreement was made for 5 years period and is valid up-to 05.03.2028.

5. Consent to operate granted w.r.t Bajabati BSQ No 6 Vide letter no 1148/KNG/BSQ/90 Dtd 29.03.2025 for excavation of 20036 m<sup>3</sup> black Stone for the year 2025-26 which is valid up to 31.03.2026.
6. In the KML file google earth map it appears that Bajabati BSQ No. 06 was being operated before 2010-11 by different lease holder and is being operated presently by Sri Samendra Nayak.
7. It is also noticed that a crusher unit was set up in the year 2011 which is located adjacent to the Bajabati BSQ No. 02 and EC was issued on 07.06.2022.
8. The village Kanpur and Kantamali are located at a distance of 400 meters and 300 meters respectively from Bajabati BSQ No. 06
9. The committee observed that the quarry is not in operation during joint visit.
10. Pillar posting is observed around the lease area to demarcate the lease and sign board is also present at the quarry area.
11. It appears that the depth of mining is beyond 6 meters, which may be due to extraction of black stone by several lease holders operated previously but the exact depth of mining and quantity of extraction by the present Lessee could not be ascertained by physical observation.
12. The Project Proponent has not submitted the compliance of EC conditions

#### **Additional Information**

1. Based on the grievance petition received by the O/o- the Regional Officer, Kalinganagar, State Pollution Control Board, Odisha this office, an inspection was conducted on 11.09.2025 by the officials of Regional Office, SPCB, Kalinganagar regarding ground water contamination and waste water discharged outside of Bajabati Cluster. During Inspection water sample is taken from both ground water (tubewell near Kanpur Chowk supplying to Bajabati village) and water accumulated inside the quarries. From the report it revealed that quality of discharged water and ground water is within the prescribed standard of the Board **(Both inspection report and water quality report is attached for reference).**
2. Further During joint inspection, water sample is collected from accumulated water inside the quarry no 2 & 6 and Borewell adjacent to Bajabati Quarry no 2 to analyse the ground water contamination due to mining activity.

### Recommendations of the committee

The lessee may be directed to ensure the following scrupulously

1. The carter created due to mining may be properly fenced to prevent loss of human/animal life. Further, the lessee may make suitable arrangement for the watch and ward of the mining area so that no one trespasses into it.
2. The lessee to operate the quarry strictly within the leased area. Mining Officer, Jajpur, Tahasildar, Dharmasala and the local IIC to ensure accordingly.
3. The transporting approach road passing to quarry area needs repair and improvement by the lessee.
4. The Project proponent need to comply for submission of half yearly compliance of EC conditions.
5. As it is coming under cluster stone quarries, all the cluster lease holders shall follow the EC conditions under cluster approach under guidance of DDM, Jajpur, Mining Officer, Jajpur and Tahasildar, Dharmasal in light of implementation cluster EMP, Commitment made during public hearing for implementation of Environmental management Plan (EMP), Corporate Environmental Responsibility (CER), Planation and Maintenance of approach Road and village road etc.

Besides this, the committee unanimously decided to comply with the following points for onward action.

1. The Committee shall apprise the Collector & District Magistrate, Jajpur to communicate with Central Ground Water Board regarding ground water level in that area and contamination of the same due to mining activity.
2. Communication is to be made by the Deputy Director of Mines, Jajpur Circle, Jajpur with Odisha Space Application Centre (ORSAC) to ascertain over-extraction of Black Stone, violation of safety zone, depth of excavation beyond 6 meters w.r.t to the approved Mining Plans of both the quarries. Further, ORSAC shall be requested for calculation of distance factor from the nearby habitats/roads etc. and crusher units from both the quarries as alleged in the Original Application.

3. Water sample collected from accumulated water inside the quarry no 2 & 6 and Borewell adjacent to Bajabati Quarry no 2 shall be sent for analyse.

This is an interim report, the final report will be submitted after receiving of report from Central Ground Water Authority (CGWA) regarding information on ground water level in that area and contamination of the same due to mining activity, report from Odisha Space Application Centre (ORSAC), on exact depth and quantity of mining from alleged sources.

*[Signature]*  
13.11.2025  
DDM,  
Jajpur Circle

*M. M. Sahoo*  
13/11/25  
R.O, Kalinganagar,  
SPCB, Odisha

*[Signature]*  
13/11/2025  
Environmental  
Scientist,  
SEIAA, Odisha

*[Signature]*  
13/11/25  
Tahasildar,  
Dharmasala

ଜିଲ୍ଲାପାଳ କ' କାର୍ଯ୍ୟାଳୟ, ପାଞ୍ଚୁର

ଫୁଲଭାଙ୍ଗ-୦୭୭୨୮-୨୨୨୦୦୧/୨୨୨୨୩୩୦, ପଦ୍ମ-୨୨୨୦୦୮୭

ଇ-ମେଲ: dm-jajpur@nic.in, ୱେବସାଇଟ୍: http://jajpur.nic.in

(ସ୍ୱାଧୀନତା ବିଭାଗ)



COLLECTORATE, JAJPUR

Ph. 06728-222001(O) 222330 @ FAX-222087

E mail: dm-jajpur@nic.in website: http://jajpur.nic.in

(JUDICIAL SECTION)

No. III-J - O - 112/2025/ 16424 /Dated 17/11/2025

To

The Advocate General, Odisha  
CuttackSub: Submission of interim report in connection with OA No.180/2025/EZ filed by  
Urbashi Jena Vrs State and othersRef: Order of Hon'ble Tribunal dtd. 25.09.2025 passed in OA No.180/2025/EZ &  
08.10.2025 passed in OA NO. 183/2025/EZ .

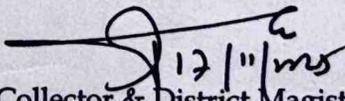
Sir,

In inviting a kind reference to the subject cited above, this is to bring to your kind notice that, in obedience to the Order of Hon'ble Tribunal dtd. 25.09.2025 passed in OA No.180/2025/EZ & order 08.10.2025 passed in OA NO. 183/2025/EZ, the constituted committee conducted field inspection with respect to Bajabati BSQ No.02 and Bajabati BSQ No.06 to verify the factual position of the grievances of the applicant in association with the applicant and representative of the project proponent. Accordingly, the committee has submitted an interim report after joint field inspection.

The interim report alongwith official communications are enclosed herewith for favour of kind information and onward submission to Hon'ble NGT, EZ, Kolkata.

Yours faithfully,

Encl; As above

  
Collector & District Magistrate,  
Jajpur

# ANNEXURE-E



2X

**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**

E- mail: [ddmjajpur.mm@od.gov.in](mailto:ddmjajpur.mm@od.gov.in)

Letter No. 6967 /MM, Jajpur/ Date 17.11.2025

From

Deputy Director of Mines,  
Jajpur Circle, Jajpur.

To

The Chief Executive,  
Odisha Space Application Centre (ORSAC),  
Bhubaneswar.

Sub: Request to ascertain over-extraction, violation of safety zone, depth of excavation beyond 6 meters, if any, and distance factors w.r.t Bajabati BSQ No.2.

Ref: O.A No.180/2025/EZ filed by Urbashi Jena Vrs State of Odisha.

Sir,

With reference to the subject cited above, this is intimate you that, an Original Application has been filed before the National Green Tribunal (NGT), Eastern Zone, Kolkata by Urbashi Jena vide O.A No. 180/2025/EZ, alleging violation of conditions of Environmental Clearance (EC) and Mining Plan w.r.t Bajabati BSQ No.2.

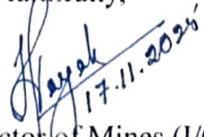
Therefore, it is requested to conduct survey of Bajabati BSQ No.2 on the following points and submit a detailed report for further course of action at this end and submission before the Hon'ble Tribunal.

1. Excess mining beyond the permissible quantity, if any.
2. Mining beyond the lease area, if any.
3. Depth of excavation beyond 6 meters, if any.
4. Violation of safety zone, if any.
5. Distance of the quarry from the Kanpur-Bajabati RD Road, Bajabati Village Road, Kanpur-Garhmadhupur RD Road, IDCO Road, Snake Bridge, nearby school, habitation, crusher units etc.

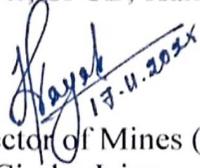
Copies of the Mining Plan, E.C, CTO & CTE w.r.t Bajabati BSQ No.2 are attached herewith for your kind reference.

Encl: As above.

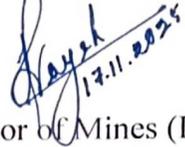
Yours faithfully,

  
17.11.2025  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur.

Memo No. 6962, M.M, Jajpur, Date. 17. 11. 2025 /  
Copy to the Scientist, SEIAA, Odisha // Regional Officer, SPCB, Kalinganagar  
// Tahasildar, Dharmasala, for information.

  
17.11.2025  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur.

Memo No. 6963, M.M, Jajpur, Date. 17. 11. 2025 /  
Copy to the Mining Officer, Jajpur District for information with a request to  
follow up with the Scientist, ORSAC for the above purpose.

  
17.11.2025  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur.

Memo No. 6964, M.M, Jajpur, Date. 17. 11. 2025 /  
Copy submitted to the Collector & District Magistrate, Jajpur for favour of kind  
information.

  
17.11.2025  
Deputy Director of Mines (I/C),  
Jajpur Circle, Jajpur.

**ODISHA SPACE APPLICATIONS CENTRE (ORSAC)**

Department of Science &amp; Technology, Govt of Odisha

NO. ORSAC/PR/1318/2025/ 4518<sup>(16)</sup> Dt. 25/11/2025OFFICE ORDER

The following Engineers are instructed to proceed on tour 28.11.2025 to 29.11.2025 as per the programmed to carry out the Joint DGPS survey of Minor Mineral sources of Bajabati BsQ- 2 & Bajabati BsQ-6 under Dhamasala Tahasil of Jajpur District. The team members are advised to contact the Deputy Director Mines (Minor Mineral) of the concerned district for smooth conducting of survey work.

Team Members

1. Sri Nakul Naik Sr E.A (S)
2. Sri Satish Prasad Sarangi, Sr E.A (S)
3. Sri Soumya Ranjan Biswal, Sr E.A (S)

A hired vehicle is being provided for conducting the survey.

*Crearyo*  
25.11.2025

**SCIENTIST "D"**  
(Anil Kumar Kanungo)

dlc  
Copy to:

- 1) Persons Concerned/ Administrative Section / A.O / Account Section / T.A Bill Section / Sri A.K Kanungo, Sc.D/ Sri A.K Attabudhi, AEE/ PRO/Vehicle Section for Information.
- 2) The District Magistrate Jajpur for kind information.
- 3) The DDM Jajpur (Minor Mineral) for kind information.
- 4) The Mining officer jajpur (Minor Mineral) for kind information & necessary action.
- 5) Copy to Ppt Sahid Nagar, Bhubaneswar for information.





REGIONAL OFFICE, KALINGA NAGAR  
STATE POLLUTION CONTROL BOARD, ODISHA  
[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]  
At: Dhabalagiri (In Front of OMC Guest House) PO: Ferro Chrome Project,  
Dist: Jajpur-755020, Odisha, India

No. 3421 / (Lab.- 07)Date. 13-11-2025

To,

The OSD-cum- Chief Environmental Scientist (L),  
Central Laboratory, State Pollution Control Board, Odisha,  
Plot No: B- 59/2 and 59/3, Chandaka Industrial Estate,  
Patia, Bhubaneswar - 751024

Sub: Analysis of Water Samples – regarding.

Sir,

In inviting reference to the subject cited above, three (03) nos. of water samples containing 06 nos. of bottles were collected from Quarry Pit of M/s. Bajabati BSQ 02, Quarry Pit of M/s. Bajabati BSQ 06 & Bore well situated near M/s. Bajabati BSQ 02 for analysis. The samples are sending for analysis at Central Laboratory. The sample details are provided in sample submission form.

This is for your kind information and necessary action.

Yours faithfully

M.M. Saha  
13/11/25

Regional Officer

Memo No. 3422Date 13-11-2025

Copy forwarded to Sri Dushasan Malik, Field Attendant, Regional Office, SPCB, Odisha, Kalinga Nagar to submit the above mentioned samples on 13.11.2025 at Central Laboratory, Patia, Bhubaneswar.

M.M. Saha  
13/11/25

Regional Officer

**SAMPLE SUBMISSION FORM**

(To be filled in by the person submitting sample for analysis at  
Central Laboratory, SPCB, Odisha)

1. Name, Designation and Address of the Officer collected sample :  
Er. M.M Sahoo, RO  
Sri H.S. Sahu, AES
2. Source of Sample:  
(i) Water sample taken from Quarry Pit of M/s. Bajabati BSQ 06  
(ii) Water sample taken from Quarry Pit of M/s. Bajabati BSQ 02  
(iii) Water sample taken from Bore well near Quarry Pit of M/s. Bajabati BSQ 02
3. Sample Type (Tick mark (√) whichever is applicable): Liquid: Any Other (i) Drinking water  
Liquid: Waste water / Surface Water / Ground Water / any other (specify)  
Air: Source emission / Ambient Air / Fugitive Dust  
Solid: Soil / Solid Waste / Hazardous Waste / Plant
4. Date and Time of sampling: Between 11.30 AM to 12.50 PM on dated. 13.11.2025
5. Wastewater discharged to land / sea / river / any other receiving body ( Please specify): (Tick mark (√) whichever is applicable): Land
6. Sample details:

Sl. No.	Sample location (to be mentioned in Test Report)	Parameters to be analysed	Sample Identification	Preservative added (wherever necessary) (Yes/No)
01	Water sample taken from Quarry Pit of M/s. Bajabati BSQ 06	Surface Water Parameters	KNG - 1608 KNG - 1647	---
02	Water sample taken from Quarry Pit of M/s. Bajabati BSQ 02	Surface Water Parameters	KNG - 1648 KNG - 1649	---
03	Water sample taken from Bore well near Quarry Pit of M/s. Bajabati BSQ 02	Ground Water Parameters	KNG - 1650 KNG - 1652	---

(If the space is insufficient, please use separate sheet for Sl. No. 6 only.)

Sample Submitted by

Signature: *Dushasans malik*  
Name with Designation:  
Address:  
Date:                      Time:

**Review for Sample Acceptance by Central Laboratory**

7. Whether sealed or not:

Contd. at P. 2



Revised form effective from 17.03.2025

OSPCB / CNL / F0708 (2) (I)

Page 2 of 2

8. Condition of sample (Tick mark (✓) whichever is applicable)
- (q) Whether sample has been collected in appropriate sampling bottle: Yes / No
  - (r) If No, Specify for which parameter:
  - (s) Adequacy of sample: Adequate/ Inadequate
  - (t) If inadequate: Specify for which parameters:
9. Whether Sample is accepted / partly accepted / Not accepted for analysis:
10. If Partly accepted or Not accepted, then specify parameter(s) and Reason:
11. If accepted, but due to some unavoidable circumstances some Parameters cannot be analysed at Central Laboratory, then specify the parameters and reason:

Reviewed by

I/c of ----- Laboratory

Sample received by

Copy Received by:

Signature:

Name with Designation:

Signature:

Name with Designation:

Laboratory

(Chemical / Air / Soil and Hazardous Waste)

Date:

Time:

E mail : [rospcb.kalinganagar@ospboard.org](mailto:rospcb.kalinganagar@ospboard.org)Website: [www.ospboard.org](http://www.ospboard.org)

Tel: 0672-6296155

**REGIONAL OFFICE, KALINGANAGAR  
STATE POLLUTION CONTROL BOARD, ODISHA**

[Department of Forest, Environment and Climate Change, Government of Odisha]  
At- Dhabalagiri, Near OMC Office, J.K Road, Po: Ferro Chrome Plant, Jajpur  
Dist- Jajpur-755020, Odisha, India

No. 3644 / Legal/157Date 06-12-2025

By Regd. Post/E-Mail

To,

The Collector & District Magistrate  
Jajpur District, Odisha

**Sub: Analysis Report of Quarry Pit Water Of M/S. Bajabati Stone Quarry No. 02 & M/S. Bajabati Stone Quarry No. 06 & Ground Water Near Quarry of Bajabati, Tehsil: Dharamsala, Jajpur, Odisha -reg.**

**Ref:** Test Reports of surface water & bore well water samples collected from Quarry pit of M/s Bajabati BSQ 02 & 06 vide Central laboratory letter no. 21032 Dtd. 27.11.2025.

Sir,

In inviting a reference to the above cited subject, In Pursuant to The Order Dated 25.09.2025 Passed in O.A No.180/2025 & Order Dated 08.10.2025 Passed In O.A No.183/2025 of The Hon'ble National Green Tribunal and Subsequent Order No.15751, Dated 04.11.2025 of The Collector & District Magistrate, Jajpur; water samples were taken from Quarry Pit of M/S. Bajabati Stone Quarry No. 02, Quarry Pit of M/S. Bajabati Stone Quarry No. 06 and ground water sample was taken from borewell near quarry of M/S. Bajabati BSQ No. 02. The water samples has been sent to central laboratory to ascertain the quality of water. From the test report it's revealed that the pH is slightly higher in quarry pit of M/S. Bajabati Stone Quarry No. 02 i.e., 8.6 and all other parameters for surface water and heavy metal parameters are within the Board's permissible standards **(Copy of the Test report is enclosed)**. Water sample taken from borewell water revealed that turbidity is higher than the permissible limit i.e., 11 NTU and all other parameters for ground water and

heavy metal parameters are well within the Board's permissible standards  
(Copy of the Test report is enclosed).



This is for your kind information & necessary action.

Yours faithfully,

Enclosed: As Above

M. M. Saha  
05/12/22

REGIONAL OFFICER

Memo no. 3645 / Dtd. 06-12-2025

Copy forwarded The Tahasildar, Dharmasala, Jajpur for information and necessary action.

M. M. Saha  
05/12/22

REGIONAL OFFICER

Memo no. 3646 / Dtd. 06-12-2025

Copy forwarded The Deputy Director of Mines (Minor Mineral), Jajpur Circle, Jajpur for information and necessary action.

M. M. Saha  
05/12/22

REGIONAL OFFICER



FAX : 2562822/2560955

TEL : 2564033/2563294

EPABX : 2561909/2562847

E-mail: paribesh1@ospboard.org

Website: www.ospboard.org

## STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]

Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,

Bhubaneswar - 751 012

(CENTRAL LABORATORY)

No. 21032 / VI-SC (LEM)Misc- 38/2025-26

Dt. 27.11.2025

To

The Regional Officer  
State Pollution Control Board, Odisha,  
Kalinga Nagar

*forward to  
DDM men as Commission  
A/E (M)  
29/11/25*

Sub: Test Reports of surface water & bore well water samples collected from Quarry pit of  
M/s Bajabati BSQ 02 & 06 - reg.

Ref: Your letter No. 3421 / (Lab.- 07) dt.13.11.2025

Sir,

With reference to the above cited letter, please find enclosed herewith the test reports of surface water & bore well water samples submitted to the Central Laboratory on dt.13.11.2025 by your office, collected from Quarry pit of M/s Bajabati BSQ 02 & 06, Kalinga Nagar.

- Encl : (i) OS/727/11/2025 (For NABL Scope parameter)  
(ii) OS/728/11/2025 (For NABL Non-scope parameter)  
(iii) OS/729/11/2025 (For NABL Scope parameter)  
(iv) OS/730/11/2025 (For NABL Non-scope parameter)

Yours faithfully,

*M. Shalini*  
29/11/25  
OSD-cum- Chief Env. Scientist (Lab.)

*O/C*



# CENTRAL LABORATORY STATE POLLUTION CONTROL BOARD, ODISHA

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024

E-mail: [centrallab@ospcbboard.org](mailto:centrallab@ospcbboard.org)



## TEST REPORT

Page 1 of 2

1. ULR No. : TC127402500001169F
- 2 (i). Report No. : OS/ 727 /11/2025
- 2 (ii). Amendment No : .....
- 3 (i) Date : 27.11.2025
- 3 (ii) Amendment Date : .....
4. Sample Submitted By : Sri Dushasan Malik, Field Attendant,  
(Name and address) Regional Office, SPC Board, Odisha, Kalinga Nagar  
(On behalf of Regional Officer, Kalinga Nagar)
5. Reference Letter No. : 3421/(Lab.-07) dt.13.11.2025
6. Date of sample receipt : 13.11.2025
7. Sample Description:
  - (i) Discipline : Chemical testing
  - (ii) Group : Water
  - (iii) Sub Group : Surface water
  - (Biological testing/  
Chemical testing)
  - (Water/ Pollution and Environment)
  - (Surface Water/ Ground Water/ Drinking  
Water/ Wastewater / Effluent)
8. Analysis Starting Date-Analysis Completion Date : 13.11.2025 – 25.11.2025
9. If uncertainty is desired by Customer : No
10. Analysis Results :

(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits *  (Applicable for Sl. No. Others/Nov -25/SW/ 2193 & Others/Nov -25/ SW/ 2194 )	Test Method	Surface water samples collected from M/s Bajabati BSQ 06 & 02	
				Others/ Nov -25/SW/ 2193	Others/ Nov -25/SW/ 2194
				Sample taken from quarry pit of M/s Bajabati BSQ - 06	Sample taken from quarry pit of M/s Bajabati BSQ - 02
				Results	
1.	pH	6.5 - 8.5	4500-H-B. APHA. 23 <sup>rd</sup> Edn. 2017	8.5	8.6
2.	Turbidity (Turb), NTU	-	2130 B. APHA. 23 <sup>rd</sup> Edn. 2017	45.0	21.0
3.	Total Dissolved Solids (TDS), mg/L	1500, max	2540 C. APHA. 23 <sup>rd</sup> Edn. 2017	248.0	232.0
4.	Total Hardness (TH), as CaCO <sub>3</sub> , mg/L	-	2340 C. APHA. 23 <sup>rd</sup> Edn. 2017	188.0	156.0
5.	Calcium (as Ca), mg/L	-	3500-Ca-B. APHA. 23 <sup>rd</sup> Edn. 2017	51.30	38.48
6.	Magnesium (as Mg), mg/L	-	3500-Mg-B. APHA. 23 <sup>rd</sup> Edn. 2017	14.58	14.58
7.	Total Alkalinity as CaCO <sub>3</sub> (T. Alka), mg/L	-	2320 B. APHA. 23 <sup>rd</sup> Edn. 2017	164.0	188.0
8.	Ammonical Nitrogen as N (NH <sub>3</sub> -N), mg/L	-	4500-NH-B followed by 4500-NH-C. APHA. 23 <sup>rd</sup> Edn. 2017	0.56	0.56
9.	Chloride (Cl <sup>-</sup> ), mg/L	600, max	4500 Cl <sup>-</sup> B. APHA. 23 <sup>rd</sup> Edn. 2017	16.0	8.0
10.	Nitrate (as NO <sub>3</sub> ), mg/L	50, max	4500-NO <sub>3</sub> -E. APHA. 23 <sup>rd</sup> Edn. 2017	1.732	1.586
11.	Sulphate (SO <sub>4</sub> <sup>2-</sup> ), mg/L	400, max	4500-SO <sub>4</sub> <sup>2-</sup> -E. APHA. 23 <sup>rd</sup> Edn. 2017	42.83	38.69
12.	Fluoride (F <sup>-</sup> ) mg/L	1.5, max	4500-F-C. APHA. 23 <sup>rd</sup> Edn. 2017	0.25	1.42
13.	Iron (Fe), mg/L	50, max	3500 Fe-B. APHA. 23 <sup>rd</sup> Edn. 2017	0.574	0.540

\* Tolerance limit for inland surface water subject to pollution (IS : 2296-1982), for Class 'C' (Drinking water source with conventional treatment followed by disinfection)

*Smita Nayak*  
27/11/25  
Authorised Signatory  
(Chemical Testing)  
(Water/ Wastewater)  
(Mrs. Smita Nayak)  
(Asst. Env. Scientist)

*N. Niranjan Mallick*  
27/11/25  
Board Analyst  
(Sri Niranjan Mallick)  
(OSD-cum- Chief Env. Scientist)

(Cont.)



**CENTRAL LABORATORY  
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024

E-mail: [centrallab@ospcbboard.org](mailto:centrallab@ospcbboard.org)



TC-12748

**TEST REPORT**

Page 2 of 2

1. ULR No. : TC127402500001169F  
 2 (i). Report No. : OS/ 727 /11/2025  
 3 (i) Date : 27.11.2025  
 2(ii). Amendment No : .....  
 3(ii) Amendment Date : .....

11. Deviation from Test Method, if any : No  
 12. If Sampling Conducted by the Central Laboratory, Yes/ No - No  
 If Yes,

- (a) Date of Sampling : (b) Method Used :  
 (c) Name of Sampler with Designation

-----End of Test Report-----

*Smita Nayak*  
 27/11/25  
**Authorised Signatory**  
 (Chemical Testing)  
 (Water/ Wastewater)  
 (Mrs Smita Nayak)  
 (Asst. Env. Scientist)

*Niranjan Mallick*  
 27/11/25  
**Board Analyst**  
 (Sri Niranjan Mallick)  
 (OSD-cum- Chief Env. Scientist)

**Note :**

- (i) The results stated above relate only to the items tested.  
 (ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.  
 (iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.  
 (iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.  
 (v) Opinion, Interpretation, Conformance will be provided only on the customer request.

**Head Office:** State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751 012, FAX : 2562822/2560955  
 TEL : 2564033/2563294 EPA/BX : 2561909/2562847 . E-mail : [paribesh1@ospcbboard.org](mailto:paribesh1@ospcbboard.org) Website : [www.ospcbboard.org](http://www.ospcbboard.org)



## CENTRAL LABORATORY STATE POLLUTION CONTROL BOARD, ODISHA

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024  
E-mail: [centrallab@ospcbboard.org](mailto:centrallab@ospcbboard.org)

### TEST REPORT

Page 1 of 1

1. ULR No. : -----
- 2 (i). Report No. : OS/728/11/2025
- 2(ii). Amendment No. : ---
- 3 (i). Date of issue : 27.11.2025
- 3(ii). Amendment Date : ---
4. Sample Submitted By : Sri Dushasan Malik, Field Attendant,  
(Name and address) Regional Office, SPC Board, Odisha, Kalinga Nagar,  
(On behalf of Regional Officer, SPCB, Odisha, Kalinga Nagar)
5. Reference Letter No. : 3421 / (Lab.- 07 ) dt.13.11.2025
6. Date of sample receipt : 13.11.2025
7. Sample Description :
  - (i) Discipline : Chemical Testing (Biological Testing, Chemical testing)
  - (ii) Group : Water (Water/ Pollution and Environment)
  - (iii) Sub Group : Surface water (Surface water/ Ground water/ Drinking water / Wastewater / Effluent)
8. Analysis Starting Date-Analysis Completion Date : 13.11.2025 – 25.11.2025
9. If uncertainty is desired by Customer : No
10. Analysis Results :  
(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits *	Test Method	Surface water samples collected from M/s Bajabati BSQ 06 & 02	
				Others/Nov -25/SW/ 2193	Others/Nov -25/SW/ 2194
		(Applicable for Sl. No. Others/Nov-25/ SW /2193 & Others/Nov-25/SW/ 2194 )		Sample taken from quarry pit of M/s Bajabati BSQ - 06	Sample taken from quarry pit of M/s Bajabati BSQ - 02
				Result	
1.	Copper (Cu), mg/L	1.5, max	3111A, APHA, 23 <sup>rd</sup> Edn., 2017	0.008	0.006
2.	Cadmium (Cd), mg/L	0.01, max		0.0004	0.0006
3.	Lead (Pb), mg/L	0.1, max		0.009	0.009
4.	Nickel (Ni), mg/L	-		0.006	0.006
5.	Zinc (Zn), mg/L	15, max		0.021	0.014

\* Tolerance limit for inland surface water subject to pollution (IS : 2296-1982), for Class 'C' (Drinking water source with conventional treatment followed by disinfection)

11. Deviation from Test Method , if any : No
12. If Sampling Conducted by the Central Laboratory, Yes/ No. No  
If Yes,  
(a) Date of Sampling : (b) Method Used :  
(c) Name of Sampler with Designation :

-----End of Test Report-----

*Smita Nayak*  
27/11/25  
Authorised Signatory  
(Chemical Testing)  
(Water/ Wastewater)  
(Mrs. Smita Nayak)  
(Asst. Env. Scientist)

*Niranjan Mallick*  
29/11/25  
Board Analyst  
(Sri Niranjan Mallick)  
(OSD-cum- Chief Env Scientist)

**Note :**

- (i) The results stated above relate only to the items tested.
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- (v) Opinion, Interpretation, Conformance will be provided only on the customer request.

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthnagar, Unit-VIII, Bhubaneswar - 751 012, FAX : 2562822/2560955  
TEL : 2564033/2563294 EPABX : 2561909/2562847, E-mail: [paribesh1@ospcbboard.org](mailto:paribesh1@ospcbboard.org) Website : [www.ospcbboard.org](http://www.ospcbboard.org)



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OSPCB/CNLFU/18

**CENTRAL LABORATORY  
STATE POLLUTION CONTROL BOARD, ODISHA**Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024E-mail: [centrallab@ospcboard.org](mailto:centrallab@ospcboard.org)

TC-12740

**TEST REPORT**

Page 2 of 2

1. ULR No. : TC127402500001170F  
2 (i). Report No. : OS/ 729 /11/2025  
3 (i) Date : 27.11.2025  
2(ii). Amendment No : .....  
3(ii) Amendment Date : .....

11. Deviation from Test Method , if any : No  
12. If Sampling Conducted by the Central Laboratory, Yes/ No - No  
If Yes,

- (a) Date of Sampling : (b) Method Used :  
(c) Name of Sampler with Designation :

-----End of Test Report-----

Authorised Signatory  
(Chemical Testing)  
(Water/ Wastewater)  
(Mrs. Smita Nayak)  
(Asst. Env. Scientist)

Board Analyst  
(Sri Niranjan Mallick)  
(OSD-cum- Chief Env. Scientist)

**Note :**

- (i) The results stated above relate only to the items tested.  
(ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.  
(iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.  
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(v) Opinion, Interpretation, Conformance will be provided only on the customer request.

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751 012. FAX : 2562822/2560955  
TEL : 2564033/2563294 EPABX : 2561909/2562847 . E-mail : [paribesh1@ospcboard.org](mailto:paribesh1@ospcboard.org) Website : [www.ospcboard.org](http://www.ospcboard.org)



# CENTRAL LABORATORY STATE POLLUTION CONTROL BOARD, ODISHA

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,  
Bhubaneswar - 751 024

E-mail: [centrallab@ospcbboard.org](mailto:centrallab@ospcbboard.org)



TC-12740

## TEST REPORT

Page 1 of 2

1. ULR No. : TC127402500001170F
- 2 (i). Report No. : OS/ 729 /11/2025
- 2(ii). Amendment No : .....
- 3 (i) Date : 27.11.2025
- 3(ii) Amendment Date : .....
4. Sample Submitted By : Sri Dushasan Malik, Field Attendant  
(Name and address) : Regional Office, SPC Board, Odisha, Kalinga Nagar  
(On behalf of Regional Officer, Kalinga Nagar )
5. Reference Letter No. : 3421 / (Lab.- 07) dt.13.11.2025
6. Date of sample receipt : 13.11.2025
7. Sample Description:
  - (i) Discipline : Chemical testing
  - (ii) Group : Water
  - (iii) Sub Group : Ground water
  - (Biological testing/ Chemical testing)
  - (Water/ Pollution and Environment)
  - (Surface Water/ Ground Water/ Drinking Water/ Wastewater / Effluent )
8. Analysis Starting Date-Analysis Completion Date : 13.11.2025 – 25.11.2025
9. If uncertainty is desired by Customer : No
10. Analysis Results :

(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits		Test Method	Bore well water sample collected from M/s Bajabati BSQ - 02
		IS 10500: 2012 *			
		Requirement (Acceptable limit)	Permissible limit in the absence of alternate source		Others/ Nov - 25/ GW/ 2195
					Sample taken from bore well near quarry pit of M/s Bajabati BSQ - 02
					<b>Results</b>
1.	pH	6.5 - 8.5	No relaxation	4500-H- B. APHA, 23 <sup>rd</sup> Edn, 2017	7.5
2.	Turbidity (Turb), NTU	1, max	5, max	2130 B. APHA, 23 <sup>rd</sup> Edn, 2017	11.0
3.	Total Dissolved Solids (TDS), mg/L	500, max	2000, max	2540 C. APHA, 23 <sup>rd</sup> Edn, 2017	364.0
4.	Total Hardness (TH), as CaCO <sub>3</sub> mg/L	200, max	600, max	2340 C. APHA, 23 <sup>rd</sup> Edn, 2017	228.0
5.	Calcium ( as Ca), mg/L	75, max	200, max	3500-Ca-B. APHA, 23 <sup>rd</sup> Edn, 2017	59.32
6.	Magnesium (as Mg), mg/L	30, max	100, max	3500-Mg-B. APHA, 23 <sup>rd</sup> Edn, 2017	19.44
7.	Total Alkalinity as CaCO <sub>3</sub> (T. Alka), mg/L	200, max	600, max	2320 B. APHA, 23 <sup>rd</sup> Edn, 2017	356.0
8.	Chloride (Cl <sup>-</sup> ), mg/L	250, max	1000, max	4500(Cl <sup>-</sup> )-B. APHA, 23 <sup>rd</sup> Edn, 2017	10.0
9.	Nitrate ( as NO <sub>3</sub> ), mg/L	45	No relaxation	4500-NO <sub>3</sub> -E. APHA, 23 <sup>rd</sup> Edn, 2017	1.426
10.	Sulphate (SO <sub>4</sub> <sup>2-</sup> ), mg/L	200, max	400, max	4500-SO <sub>4</sub> <sup>2-</sup> -E. APHA, 23 <sup>rd</sup> Edn, 2017	25.25
11.	Fluoride (F <sup>-</sup> ) mg/L	1.0, max	1.5, max	4500-F-C. APHA, 23 <sup>rd</sup> Edn, 2017	0.83
12.	Iron (Fe), mg/L	1.0	No relaxation	3500-Fe -B. APHA, 23 <sup>rd</sup> Edn, 2017	0.827

\* Drinking water specification, IS 10500 : 2012 and it's amendments,

*Smita Nayak*  
27/11/25  
Authorized Signatory  
(Chemical Testing)  
(Water/ Wastewater)  
( Mrs. Smita Nayak )  
(Asst Env. Scientist)

*N. Niranjan Mallick*  
27/11/25  
Board Analyst  
(Sri Niranjan Mallick)  
(OSD-cum- Chief Env. Scientist)

(Cont.)



ଜିଲ୍ଲାପାଳ କାର୍ଯ୍ୟାଳୟ, ଯାଜପୁର

ତୃତୀୟ- ୦୬୭୨୮-୨୨୨୦୦୧/୨୨୨୩୩୦, ଫକ୍ସ-୨୨୨୦୦୮୭

ଇ-ମେଲ: dm-jajpur@nic.in, ୱେବସାଇଟ: http://jajpur.nic.in

(ଅଦାଲତ ବିଭାଗ)



COLLECTORATE, JAJPUR

Ph. 06728-222001(O) 222330 @ FAX-222087

E mail: dm-jajpur@nic.in website: http://jajpur.nic.in

(JUDICIAL SECTION)

No. III-J - O - 112/2025/ 17354 /Dated 31/12/2025

To

The Registrar,  
National Green Tribunal,  
Eastern Zone, Kolkata

Sub: OA No.180/2025/EZ & 183/2025/EZ filed by Urbashi Jena Vrs State and others- deposit of cost thereof

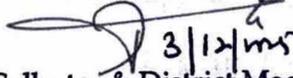
Ref: Order of Hon'ble NGT, EZ dtd. 18.11.2025

Sir,

In obedience to the order dtd. 18.11.2025 passed in OA No.180/2025/EZ & 183/2025/EZ filed by Urbashi Jena Vrs State and others of Hon'ble National Green Tribunal, EZ, Kolkata Rs. 10,000/- (Repees ten thousand) each has been deposited by way of Demand Draft bearing No. 160249 and 160248 dtd. 03.12.2025 (enclosed for kind reference and record)

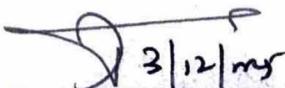
You are therefore requested to kindly appraise the facts before the Hon'ble NGT accordingly.

Yours faithfully,

  
31/12/25  
Collector & District Magistrate,  
Jaipur

Memo No. /Date 17355 dt 31/12/2025

Copy submitted to AG, Odisha, Cuttack for kind information and necessary action.

  
31/12/25  
Collector & District Magistrate,  
Jaipur

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भारतीय स्टेट बैंक State Bank of India CODE No: 00094		मांगड्राफ्ट <b>DEMAND DRAFT</b>		Key: NEKCOP Sr. No: 110529	<table border="1"> <tr><td>0</td><td>3</td><td>1</td><td>2</td><td>2</td><td>0</td><td>2</td><td>5</td></tr> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> </table>	0	3	1	2	2	0	2	5	D	D	M	M	Y	Y	Y	Y
0	3	1	2	2	0	2	5														
D	D	M	M	Y	Y	Y	Y														
मांगे जानेपर REGISTRAR NATIONAL GREEN TRIB UNAL ***** ON DEMAND PAY				या उनके आदेश पर OR ORDER																	
रुपये RUPEES		Ten Thousand Only																			
अदा करें ₹		10000.00																			
IOI 000545160248 Name of Applicant	Key: NEKCOP Sr. No: 110529 JAYAPRAKASH NAYAK	AMOUNT BELOW 10001(0/5)		मूल्य प्राप्त / VALUE RECEIVED																	
भारतीय स्टेट बैंक STATE BANK OF INDIA अदाकर्ता शाखा / DRAWEE BRANCH: NEW DELHI MAIN BRANCH कोड क्र. / CODE No: 00691		प्राधिकृत हस्ताक्षरकर्ता AUTHORISED SIGNATORY		शाखा प्रबन्धक BRANCH MANAGER																	
वास्तव्य द्वारा मुद्रित होने पर ही वैध VALID ONLY IF COMPUTER PRINTED		केवल 3 माहों के लिए वैध VALID FOR 3 MONTHS ONLY		₹ 1,50,000/- एवं अधिक के सिखत दो अधिकारियों द्वारा हस्ताक्षरित होने पर ही वैध है। INSTRUMENTS FOR ₹ 1,50,000/- & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS																	

⑈ 160248⑈ 000002000⑈ 000545⑈ 16

R.N.RATH  
SS No.R-9607

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भारतीय स्टेट बैंक  
State Bank of India  
CODE No: 00094

मांगझाफ्ट  
**DEMAND DRAFT**

Key: NILLEY  
Sr. No: 178206

0	3	1	2	2	0	2	5
D	D	M	M	Y	Y	Y	Y

REGISTRAR NATIONAL GREEN TRIB UNAL

या उनके आदेश पर

DEMAND PAY  
Ten Thousand Only

OR ORDER

RUPEES

अदा करें ₹ 10000.00

000545160249  
Name of Applicant Key: NILLEY Sr. No: 178206  
JAYAPRAKASH NAYAK

AMOUNT BELOW 10001(0/5)

मूल्य प्राप्त / VALUE RECEIVED

भारतीय स्टेट बैंक  
STATE BANK OF INDIA  
अदाकर्ता शाखा / DRAWEE BRANCH: NEW DELHI MAIN BRANCH  
कोड क्र. / CODE No: 00691

प्राधिकृत हस्ताक्षरकर्ता  
AUTHORISED SIGNATORY

R.R.R.  
शाखा प्रबन्धक  
BRANCH MANAGER

कंप्यूटर प्रिंट पर ही वैध  
COMPUTER PRINTED  
केवल 3 महीने के लिए वैध  
VALID FOR 3 MONTHS ONLY

₹ 1,00,000/- एवं अधिक के लिखित दो अधिकारियों द्वारा हस्ताक्षरित होने पर ही वैध है।  
INSTRUMENTS FOR ₹ 1,00,000/- & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS

⑈ 160249⑈ 000002000⑈ 000545⑈ 16

R.N.RATH  
SS No.R-9607



Varun Mishra &lt;varun@vmchambers.com&gt;

---

**Counter Affidavit on behalf of Respondent No. 4 in O.A. No. 180 of 2025**

1 message

---

**Varun Mishra** <varun@vmchambers.com>

18 December 2025 at 17:01

To: Sankar Pani &lt;sankarprasadpani@gmail.com&gt;

Dear Sir,

PFA, the Counter-Affidavit on behalf of Respondent No.4 in the above captioned matter on and by way of service upon you.

Please note that this will be treated as proof of service of the same.

Sincerely

**Varun Mishra,**  
A-21 ,Basement,  
Hakikat Rai Marg,  
Jangpura Extension,  
Delhi, 110014;  
D-6, BJB Nagar,  
Bhubaneshwar, 751014  
Mob: +91 9953325221

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12589K